

Email/

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-108/2011(Pt.)/916/A.**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Neiko Akami,  
Registrar, Gauhati High Court,  
Kohima Bench, Kohima

Dated Guwahati, 27<sup>th</sup> January, 2023.

Sub:- Casual Leave.

Ref:- Letter No. HC(K)05/2018/REG/18 dated 25.01.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 27.01.2023 along with station leave permission**, has been granted. The Joint Registrar (Judicial), Gauhati High Court, Kohima Bench has been allowed to remain in charge of the Registry during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo no.NO.HC.VII-108/2011(Pt.)/917/A. dtd. --- 27.01.2023.**

Copy to:

- ✓ 1. The Project Manager, Gauhat High Court, Guwahati.

**JT. REGISTRAR (VIGILANCE)**

Kals